## दिस्सी नगर निगम भ्रायुर्वेदिक फार्मेसी, निगमदाद गेट में प्रायुर्वेदिक भौषधियों

## का उत्पादन

4341. भी चन्द्र पाल शैलानी: क्या स्वास्थ्य और परिवार कल्याच मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि दिल्ली नगर निगम भायुर्वेदिक फार्मेसी निगमबाद बेट का प्रांगण भौषधि नियन्त्रण भिधिनियम, के भन्तर्गत भौषधियों के उत्पादन के लिए उपयुक्त स्थान नहीं है; भौर
- (ख) यदि हां, तो उक्त स्थान को भीषिधयों के उत्पादन के उपयुक्त बनाने के लिए क्या कदम उठाये गये हैं भ्रथना उठाये जा रहे हैं?

स्वास्थ्य भीर परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री निहार रंजन सस्कर) : (क) नहीं ।

(ख) यह प्रश्न नहीं उठता।

First Class Railway Pass Holder

4342, SHRI RAM VILAS PASWAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that an employee holding a First Class Railway Pass is entitled to Second Class Railway pass for his personal servant;
- (b) whether it is also a fact that the personal servant can be a salaried person only who should be in the personal service of the employee for a minimum period of more than six months; and
  - (c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

- (b) The term attendent for the purpose of pass rules means one employed on a salary on a whole time basis in the personal service of pass/PTO holder. No minimum service limit has been prescribed.
- (c) The railway employees who are eligible to first class passes/PTOs have been allowed the facility of an attendent in IInd Class to attend to their personal needs during journey and the term has been defined to cover the salaried person only so that no scope is left for the facility being misused by taking any person other than the paid servant of the pass holder.

12.20 hrs.

## PAPERS LAID ON THE TABLE

DETAILED DEMANDS OF MINISTRY OF EXTERNAL AFFAARS FOR 1981-82

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIM-HA RAO): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of External Affairs for 1981-82. [Placed in Library. See No. LT-2128/81].

Annual Accounts of Cochin Port Trust for 1979-80.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEEREN\_DRA PATIL): I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Cochin Port Trust for the year 1979-80 and the Audit Report thereon, under sub-section (2) of section 108 of the Major Port Trust Act. 1963. [Placed in Library. See No. LT-2129/81].